

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4744  
ANSWERED ON:23.04.2010  
NATIONAL REAL ESTATE DEVELOPMENT COUNCIL  
Majumdar Shri Prasanta Kumar

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has formed a National Real Estate Development Council (NREDC);
- (b) if so, the details and purpose thereof;
- (c) the composition of this Council; and
- (d) the role of Government in this Council?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): National Real Estate Development Council (NAREDCO) was formed in the year 1998, under the Chief Patronship of the then Minister of Urban Affairs and Employment, Government of India, by public and private sector enterprises engaged in housing and real estate development. Presently, Minister of Housing & Urban Poverty Alleviation is its Chief Patron. The Chief Patron, as per NAREDCO's constitution, nominates six persons; one person of eminence, three from the Government of India (two from Ministry of Housing & Urban Poverty Alleviation and one from Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution) and two from government public sector enterprises, in the governing body of the Council. A list of Council members is annexed.

NAREDCO's prime objective is to self regulate and promote the real estate industry and safeguard consumer interest.

(d): NAREDCO being a self-regulatory and autonomous body, and as no financial assistance for its day-to-day functioning is being provided by the Government, the role of the Government is limited to patronship by Minister of Housing & Urban Poverty Alleviation.